

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:995
ANSWERED ON:12.08.2013
CHECK ON GENERATION OF CHEMICAL WASTE
Bhagat Shri Sudarshan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the quantity of chemical waste is increasing in the country;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any scheme to deal with such chemical waste in the country;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b): As per the information provided by Central Pollution Control Board (CPCB), it is estimated that at present hazardous waste generation in the country is about 7.9 million tons, which was 6.23 million tons during the year 2007-08. Accordingly, the generation of hazardous waste which includes chemical waste has increased.

(c) to (e): Government has notified Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2008 to regulate such wastes. As per the Rules, occupiers are responsible for safe and environmentally sound handling of hazardous wastes. The waste can be sold for recycling, reprocessing or reuse only to registered or authorized facilities under these Rules or can be disposed of in an authorized Treatment, Storage & Disposal Facility (TSDF).